

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU  
DAILY CAUSE LIST DATED **17.03.2023** (FRIDAY)  
CHENNAI BENCH (VIRTUAL MODE)

**10:25 AM**

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Mr. Naresh Salecha,  
Member (Technical)

For Judgement

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Comp App (AT) (CH) (Ins) 417/2022 IA No. 1021/2022	Rupesh Anand Vs Anup Tripathi & 39 Ors	Mr. Ricab Chand	Mr. B Narayanan Caveator

**10.30AM**

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Ms. Shreesha Merla,  
Member (Technical)

For Orders

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	IA No. 124/2023 in Comp App (AT) (CH) (Ins) No. 33/2023 IA No. 122 & 123/2023	Dr. S Jackson Vs R. Venkatakrisnan Liquidator St. John Freight System Ltd. & Anr.  <b>WITH</b>	Ms. G Pavithra	Mr. TK Bhaskar For Caveator
2	IA No. 125/2023 in Comp App (AT) (CH) (Ins) No. 34/2023 IA No. 126 & 127/2023	T. Johnson Vs R. Venkatakrisnan Liquidator St John Freights Systems Limited & Anr.  <b>WITH</b>	Mr. Pawan Jhabakh	Mr. TK Bhaskar For Caveator
3	IA No. 128/2023 in Comp App (AT) (CH) (Ins) No. 35/2023 IA No. 129 & 130/2023	Karthikeyan Vs R. Venkatakrisnan Liquidator St John Freights Systems Limited & Anr	Mr. Pradeep Raj	Mr. TK Bhaskar For Caveator Mr. Aniruth Krishnan-R2

4	IA No. 215/2023 In Comp App (AT) (CH) (Ins) No. 58/2023 IA No. 213 & 214/2023	M K Rajagopalan Vs S. Rajendran Resolution Professional VHCPL & Anr.	K Chandramohan	Mr. S Kaushik Ramawsamy
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For Withdrawal

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
5	Comp App (AT) (CH) (Ins) No.150/2021 For Stay IA No. 296 & 298/2021 For Urgent Hearing IA No. 297/2021	BVVSS Krishna Prasad Vs Stressed Assets Stabilization Fund & Anr	Anirudh Krishnan	Mr. S. Satyanarayanan- R1 Ms. Nivedita Bhaskar- R2

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
6	Comp App (AT) (CH) (Ins) No. 68/2023 For Condone Delay IA No. 248/2023 Leave to file IA No. 250/2023 To Dispense with IA No. 249/2023	Mr. Kamal Babbar Vs Mr. KN Rajkumar & 10 Ors	Mr. Kamal Babbar	
7	Comp App (AT) (CH) (Ins) No. 70/2023 For Emergent Hearing IA No. 253/2023 For Stay IA No. 254/2023	Air Travel Enterprises India Limited & Anr. Vs Union Bank of India & Anr.	Dr. KS Ravichandran	M/s NVS Associates For Caveator
8	Comp App (AT) (CH) (Ins) No. 71/2023 For Emergent Hearing IA No. 255/2023 For Stay IA No. 256/2023	E.M.Najeeb @ Mohammed Vs Union Bank of India	Dr. KS Ravichandran	M/s NVS Associates For Caveator

For Directions/ Convenience Compilation

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
9	TA No. 166/2021 (Comp App (AT) (Ins) No. 122/2020)	M. G A Abhimanyu Raja Vs Syndicate Bank & Anr	Ms. Rohini Musa	Mr. KV Balakrishnan- R1
10	TA No. 168/2021 (Comp App (AT) (Ins) No. 145/2020)	Vision Millennium Exports Private Limited Vs Edelweiss Rural & Corporate Services Limited	Mr. Pranay Sohini	Mr. Krishna Dev J
11	TA No. 200/2021 (Comp App (AT) (Ins) No. 1028/2019)	Banglore Land And Homes Limited & Anr Vs Milestone Trusteeship Service Pvt Ltd & Anr	Mr. Arjun Krishnan	Mr. Nagarkatti Karthik Uday
12	TA No. 203/2021 (Comp App (AT) (Ins) No. 1086/2019)	Mr. A. Devasundaram Vs M/S. Kanaka Durgaa Crane & Anr.	Mr. Ananda Selvam	Mr. Arjun Mahajan- R1
13	TA No. 204/2021 (Comp App (AT) (Ins) No. 1160/2019)	State Bank of India & Anr Vs M/s Scotts Garments Limited & Ors	Mr. Chitranshul A Sinha	Mr. KV Balakrishnan- R3 Ms. Sunita Sharma- R4

For Hearing (Part Heard):

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
14	TA No. 79/2021 (Comp App (AT) (Ins) No.851/ 2020 & IA No.432/2021 For Urgent Hearing IA No.191/2023	Konduru Prasanth Raju Vs. Sri Suresh Kumar & 17 Ors	Ms. Lakshmi Menon	Mr. Darpan KM- R1 Mr. Sathyanarayanan Vashishth -R5 Mr. Tushar Singh- R12 Mr. Ashok Kriplani-R18

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
15	Comp App (AT) (CH) (Ins) No.43/2022 For Stay IA No. 91/2022	Bank of India Vs Mr. CA GV Ravikumar & 3 Ors	Mr. FB Benjamin George	Mr. B Raman Kumar

16	Comp App (AT) (CH) (Ins) No. 141/2022	G. Govindasamy Balasubramaniam Vs Indian Overseas Bank & Anr	M/s Aiyar & Dolia	Mr. ML Ganesh
17	Comp App (AT) (CH) (Ins) No. 156/2022	GMP Technical Solutions Pvt. Ltd. Vs. Swiss Garnier Genexia Sciences Pvt. Ltd.	Ms. Vidyalakshmi Vipin	M/s Ak Mysamy & Associates
18	Comp. App (AT) (CH) (Ins) No.177/2022 For Stay IA No. 402/2022	Ananya Infra Projects Pvt Ltd Vs Krishna Steels Proprietorship Firm	Arun Kumar	Mr. Varun Srinivasan- R1
19	Comp App (AT) (CH) (Ins) No. 223/2022 For Condone Delay IA No. 478/2022 For Stay IA No. 479 & 480/2022	Srinivasa Garment Private Limited & 2 Ors Vs. District Collector & 4 Ors	Ms. A. Vidya	Mr. S Senthilvel- R4
20	Comp App (AT) (CH) (Ins) No. 258/2022 For Stay IA No. 547/2022 For Urgent Listing IA No. 5482022	Jakkula Rama Rao Vs Oriental Bank of Commerce	P.Vikram, Anirudh Krishnan	ML Ganesh
21	Comp App (AT) (CH) (Ins) No. 383/2022 For Stay IA No. 909/2022 For Condone Delay IA No. 910/2022	Mr. T Venkatram Reddy Vs L&T Finance Ltd. & Anr.	M/s. Krutika Raghavan Associates	Mr. Shabbeer Ahmed
22	Comp App (AT) (CH) (Ins) No. 439/2022 For Exemption IA No. 1113/2022 For Stay IA No. 1114/2022	Indian Renewable Energy Development Agency Limited Vs Kondisetty Kumar Dushyantha & 7 Ors	Mr. Vinod Kumar	Mr. Anant Merathia- R1 Mr. V Mahesh- R5 Mr. B. Chandrasekar- R6, Mr. Shrinikethan- R8.

23	Comp App (AT) (CH) (Ins) No. 37/2023 For Stay IA No. 168/2023	Consortium of Prudent Arc Ltd. Vs Ravi Sankar Devarkonda & 2 Ors.	Ms. Deepika Murali	M/s J Sagar Associates For Caveator
24	Comp App (AT) (CH) (Ins) No. 39/2023 For Exemption IA No. 138 & 139/2023	Axis Overseas Ltd. Vs Krishna Vasudevan & 2 Ors	Ms. Sadapurna Mukherjee	Mr. ML Ganesh-R2 M/s Shivkumar & Suresh- R3

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
25	TA (AT) No. 279/2021 (Comp App (AT) No.70/2020)	GATI Ltd Vs Neera and Children Trust & 2 Ors	Ms. Varsha Banerjee	Mr. Y Suryanarayana
26	TA No. 58/2021 (Comp App (AT) No. 149/2020 For Exemption IA No. 513/2021 For Direction IA No. 514/2021	Edalodiyil Mirshad & Ors Vs Ashraf Ali Patel & Anr	Mr. Shameem Ahamed	Ms. Shreni Shetty-R1
27	TA (AT) No. 29/2021 (Comp App (AT) (Ins) 741/2020)	Maharashtra Seamless Ltd. Vs S. Hariprasad & Ors	Mr. Ajay Bhargava Ms. Wamika Trehan	Ms. Dhanya Deekshitha- R1 & R2 Mr. K. Rigved Prasad R3
28	TA No. 194/2021 (Comp App (AT) (Ins) No. 469/2021 IA No. 1205, 1206 & 1207/2021	Income Tax Department Through Deputy Commissioner of Income Tax Vs ILC Industries Ltd & 2 Ors	Mr. J Narayanaswamy	Mr. Ankur S. Kulkarni- R1
29	TA (AT) No. 211/2021 (CA (AT) (Ins) No. 1424/2019)	Western Coalfields Ltd Vs Sai Wardha Power Generation Ltd & 5 Ors	Mr. Aaditya A Pande	Mr. Amar Gupta-R4
30	Comp App (AT) (CH) (Ins) No. 112/2021 For Exemption IA No. 208/2021	Trisul Chemicals Vs Hindustan News Print Ltd & 2 Ors	Mr. Sandeep Gopalakrishnan	Mr. Shivshankar R Panicker- R1 Mr. Vinod PV-R2

**WITH**

31	Comp App (AT) (CH) (Ins) No. 113/2021 For Exemption IA No. 209/2021	Ahamed Kabeer Vs Hindustan News Print Ltd & 2 Ors  <b>WITH</b>	Mr. Sandeep Gopalakrishnan	Mr. Shivshankar R Panicker- R1 Mr. Vinod PV-R2
32	Comp App (AT) (CH)(Ins) No. 114/2021 For Exemption IA No. 210/2021	Thangaraja S Vs Hindustan News Print Ltd & 2 Ors  <b>WITH</b>	Mr. Sandeep Gopalakrishnan	Mr. Shivshankar R Panicker- R1 Mr. Vinod PV-R2
33	Comp App (AT)(CH)(Ins) No. 115/2021 For Exemption IA No. 211/2021	Peninsular Traders Vs Hindustan News Print Ltd & 2 Ors  <b>WITH</b>	Mr. Sandeep Gopalakrishnan	Mr. Shivshankar R Panicker- R1 Mr. Vinod PV-R2
34	Comp App (AT)(CH)(Ins) No. 116/2021	Trans Asian Shipping Services Pvt Ltd Vs Hindustan News Print Ltd & 2 Ors  <b>WITH</b>	Mr. Sandeep Gopalakrishnan	Mr. Shivshankar R Panicker- R1 Mr. Vinod PV-R2
35	Comp App (AT) (CH) (Ins) No. 117/2021 For Exemption IA No. 212/2021	Creative Trade Links & Ors Vs Hindustan News Print Ltd & 2 Ors  <b>WITH</b>	Mr. Sandeep Gopalakrishnan	Mr. Shivshankar R Panicker- R1 Mr. Vinod PV-R2
36	Comp App (AT)(CH)(Ins) No. 118/2021 For Exemption IA No. 213/2021	B Ayyappan Nair & Ors Vs Hindustan News Print Ltd & 2 Ors  <b>WITH</b>	Mr. Sandeep Gopalakrishnan	Mr. Shivshankar R Panicker- R1 Mr. Vinod PV-R2
37	Comp App (AT)(CH)(Ins) No. 119/2021 For Exemption IA No. 214/2021	K. J. Mathew & Ors Vs Hindustan News Print Ltd & 2 Ors  <b>WITH</b>	Mr. Sandeep Gopalakrishnan	Mr. Shivshankar R Panicker- R1 Mr. Vinod PV-R2
38	Comp App (AT)(CH)(Ins) No. 120/2021 For Exemption IA No. 215/2021	A.R. Jayakumar & Ors Vs Hindustan News Print Ltd & 2 Ors  <b>WITH</b>	Mr. Sandeep Gopalakrishnan	Mr. Shivshankar R Panicker- R1 Mr. Vinod PV-R2
39	Comp App (AT)(CH)(Ins) No. 121/2021 For Exemption IA No. 216/2021	M V Sumon Vs Hindustan News Print Ltd & 2 Ors  <b>WITH</b>	Mr. Sandeep Gopalakrishnan	Mr. Shivshankar R Panicker- R1 Mr. Vinod PV-R2

40	Comp App (AT) (CH) (Ins) No. 122/2021 For Exemption IA No. 217/2021	Nitin Dyechem Pvt Ltd Vs Hindustan News Print Ltd & 2 Ors  <b>WITH</b>	Mr. Sandeep Gopalakrishnan	Mr. Shivshankar R Panicker- R1 Mr. Vinod PV-R2
41	Comp App (AT) (CH) (Ins) No. 123/2021 For Exemption IA No. 218/2021	K P Ratheesan & 25 Ors Vs Hindustan News Print Ltd & 2 Ors  <b>WITH</b>	Mr. Sandeep Gopalakrishnan	Mr. Shivshankar R Panicker- R1 Mr. Vinod PV-R2
42	Comp App (AT) (CH) (Ins) No. 124/2021 For Exemption IA No. 219/2021	Travancore Cochin Chemicals Ltd Vs Hindustan News Print Ltd & Anr  <b>WITH</b>	Mr. Sandeep Gopalakrishnan	Mr. Shivshankar R Panicker- R1 Mr. Vinod PV-R2
43	Comp App (AT) (CH) (Ins) No. 267/2021 For Exemption IA No. 582/2021	Balaji Transports Vs Hindustan Newsprint Ltd <b>WITH</b>	Mr. Sandeep Gopalakrishnan	Mr. Shivshankar R Panicker- R1 Mr. Vinod PV-R2
44	Comp. App (AT) (CH) (Ins) No. 283/2021 For Exemption IA No. 607/2021	V. Chandran Vs Hindustan Newsprint Ltd & 2 Ors  <b>WITH</b>	Mr. Sandeep Gopalakrishnan	Mr. Shivshankar R Panicker- R1 Mr. Vinod PV-R2
45	Comp App (AT) (CH) (Ins) No. 202/2021 For Exemption IA No. 406/2021	V K Vijayappan & 5 Ors Vs Hindustan Newsprint Ltd & 2 Ors	Mr. Sandeep Gopalakrishnan	Mr. Shivshankar R Panicker- R1 Mr. Vinod PV-R2
46	Comp App (AT) (CH) (Ins) No. 344/2021 For Exemption IA No. 712/2021	Tomy Augustine & Anr Vs Hindustan Newsprint Ltd & 2 Ors	Mr. Sandeep Gopalakrishnan	Mr. Shivshankar R Panicker- R1, R3 Mr. Vinod PV

**02:00 PM**

For Hearing (Part Heard)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
47	Comp App (AT) (CH) (Ins) No. 323/2021 For Condone Delay IA No. 667/2021	Giriraj Enterprises Vs Regen Powertech Pvt Ltd & Anr	M/s Viruksham Legal	Mr. AG. Sathyanaryana - R1 Mr. B. Dhanaraj

	For Stay IA No. 668 & 669/2021	<b>WITH</b>		
48	Comp App (AT) (CH) (Ins) No. 96/2022 For Stay IA No. 224/2022 To Dispense with IA No. 225/2022 Urgent Hearing IA No. 226/2022	TVH Energy Resources Pvt. Ltd. Vs Ebenezer Inbaraj RP, Regen Powertech P Ltd & Anr  <b>WITH</b>	Mr. Ramaswamy Meyyappan	Mr.AG. Sathyanaryana - R1 Mr. B.Dhanaraj- R2
49	Comp App (AT) (CH) (Ins) No. 104/2022 For Intervention IA No. 530/202	Sulochana Cotton Spinning Mills P Ltd Vs Regen Powertech P Ltd & Anr  <b>WITH</b>	M/s Ramani & Shankar Advocates	Mr.AG Sathyanaryana - R1 Mr. B.Dhanaraj- R2
50	Comp App (AT) (CH) (Ins) No. 334/2021 For Stay IA No. 692/2021	Clean Wind Power (Devgarh) Pvt Ltd Vs Regen Infrastructure and Service P Ltd (RISPL) & Anr  <b>WITH</b>	Mr. K Subbu Ranga Bharathi	Mr.AG. Sathyanaryana - R2
51	Comp App (AT) (CH) (Ins) No. 335/2021 For Stay IA No. 693/2021	Bhilwara Green Energy Ltd. Vs Regen Infrastructure and Service Pvt Ltd (RISPL) & Anr  <b>WITH</b>	Mr. K Subbu Ranga Bharathi	Mr.AG. Sathyanaryana - R2
52	Comp App (AT) (CH) (Ins) No. 88/2022 For Stay IA No. 189/2022	Gail (India) Limited Vs Regen Powertech Pvt Ltd.& 3 Ors  <b>WITH</b>	M/s Giridhar & Sai	Mr.AG. Sathyanaryana - R1,R2 Mr. B. Dhanraj R3,R4
53	Comp App (AT) (CH) (Ins) No. 328/2021 For Stay IA No.679/2021 & 181/2022 For Intervention IA No. 190/2022 To implead IA No. 521/2022 For Direction IA No. 29/2023	Echanda Urja Pvt Ltd Vs Regen Powertech Private Limited & 3 Ors  <b>WITH</b>	Mr. NP Vijay Kumar	Mr. AG Sathyanaryana - R1 Mr. Vipin Warriier -R2



54	Comp App (AT)(CH)(Ins) No. 340/2021 For Stay IA No. 703 & 704/2021 For Intervention IA No. 219/2022	Regen Infrastructure and Service Pvt Ltd Vs Regen Powertech Private Limited  <b>WITH</b>	Mr. B. Dhanaraj Ms. Pavithra K	Mr.AG Sathyanaryana
55	Comp App (AT) (CH) (Ins) No. 6/2022 For Direction IA No. 16/2022 For stay IA No. 17/2022 To Intervene IA No. 218/2022	Asset Reconstruction Company (India) Ltd Vs Renuka Devi Ramaswamy RP & Anr  <b>WITH</b>	Mr. VV Sivakumar Mr. Chethan Sagar	Mr.AG Sathyanaryana - R2

56	Comp App (AT) (CH) (Ins) No.94/2022 For Stay IA No. 220/2022	Girij Enterprises Vs Regen Powertech Pvt. Ltd & 2 Ors  <b>WITH</b>	M/s Viruksham Legal	Mr.AG Sathyanarayana - R1,R2 Ms. Shanmitha- R3
57	Comp App (AT) (CH) (Ins) No. 114/2022 For Stay IA No. 269/2022 To Dispense with IA No. 270/2022 To implead IA No. 526/2022	Gail (India) Limited Vs Mr. Ebenzer Inbaraj RP, Regen Powertech P Ltd  <b>WITH</b>	M/s Giridhar & Sai	Mr.AG. Sathyanaryana
58	Comp App (AT) (CH) (Ins) No. 118/2022 For Stay IA No. 280/2022	Echanda Urja Pvt Ltd Vs Regen Powertech Pvt Ltd & 2 Ors  <b>WITH</b>	Mr. NP Vijay Kumar	Mr. AG Sathyanaryana - R1 Mr. Vipin WarriarR2
59	Comp App (AT) (CH) (Ins) No. 72/2022 For Stay IA No. 152/2022	Regen Infrastructure and Services P Ltd Vs Regen Powertech Pvt Ltd & 2 Ors  <b>WITH</b>	Mr. B. Dhanaraj Ms. K. Parvathi	Mr.AG Sathyanarayana - R1, R2 Ms. Shanmitha R3
60	Comp App (AT) (CH) (Ins) No. 79/2022 For Stay IA No. 160/2022 For Urgent Hearing IA No. 161/2022 To implead	Asset Reconstruction Company (I) Ltd. Vs Ebnezar Inbaraj RP of Regen Powertech Pvt. Ltd.  <b>WITH</b>	Mr. VV Sivakumar	Mr.AG Sathyanarayana - R1 Ms. Shanmitha- R2

	IA No. 223/2022 & 28/2023 To Vacate IA No. 246 /2022			
61	Comp App (AT) (CH) (Ins) No 186/2022 For Urgent hearing IA No. 429/2022 For Stay IA No. 430/2022 To implead IA No. 590/2022	M/s. Asset Reconstruction Company (India) Limited Vs Ebenezar Inbaraj  <b>WITH</b>	Mr. VV Sivakumar	Mr.AG Sathyanarayana
62	Comp App (AT) (CH) (Ins) No.93/2022 For Stay IA No.215/2022	L&T Infra Investments Partners Vs Regen Powertech Pvt Ltd & 2 Ors  <b>WITH</b>	Mr. Cibi Vishnu	Mr.AG Sathyanarayana -R1 Ms. Shanmitha- R3
63	Comp App (AT) (CH) (Ins) No. 131/2022 For Stay IA No. 311/2022	L & T Infra Investments Partners Vs Regen Powertech Pvt. Ltd. & Anr  <b>WITH</b>	Mr. Cibi Vishnu	Mr.AG Sathyanarayana -R1 Mr. B. Dhanaraj-R2
64	Comp App (AT) (CH) (Ins) No. 132/2022 For Stay IA No. 312/2022	L & T Infra Investments Partners Vs Regen Powertech Pvt. Ltd	Mr. Cibi Vishnu	Mr.AG Sathyanarayana

Copy to:

By the order of Hon'ble Member(J)

(Chennai Bench)

1. Notice Board
2. Website: [www.nclat.nic.in](http://www.nclat.nic.in)

For Assistance,

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